

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 235 OF 2015 &
IA NO. 387 OF 2015

Dated : 16th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

D.B. Power Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar
Mr. Tabrez Malawat
Ms. Meghana Aggarwal
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Ravi Kishore for R.8
Mr. Sumit Goel
Mr. Abhishek Deshmukh for
Mr. Sameer Parkh for R.9

ORDER

Issue notice. Mr. Ravi Kishore takes notice on behalf of Respondent No.8 and Mr. Sumit Goel takes notice on behalf of Respondent No.9. Notice be issued to the other respondents returnable on 07.12.2015. Dasti in addition is permitted.

We are informed that two companion appeals being Appeal Nos. 199 & 203 of 2015 challenging the same impugned order have been admitted and are pending before Court II.

List the matter on 07.12.2015 before Court II. Tag to Appeal Nos. 199 & 203 of 2015.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/dk